

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-550(ND)/2017

IN THE MATTER OF:

Mr. Rohit Aggarwal

vs

M/s Universal Facility Management Pvt. Ltd.

.....PETITIONER

..... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 07.08.2018

Coram:

R.VARADHARAJAN,  
Hon'ble Member (Judicial)

V.K.Subburaj,  
Hon'ble Member (Technical)

For the Petitioner/Applicant  
For the Respondents

: Mr. RK Gupta, Ms. Swaralipi Deb, Advocate  
:

ORDER

Orders is reserved for maintainability of the petition.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)